

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-36(PB)/2018

IN THE MATTER OF:

Calypto Design Systems India Pvt. Ltd. Applicant/petitioner
and
Mentor Graphics (India) Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 10.04.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

For the Applicant/petitioner : Mr. Anubhav Rastogi, Proxy Counsel on
Behalf of Mr. Ravi Sharma, Adv.

For the Respondent :

ORDER

Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

10.04.2018
V.Sethi